

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Distribution of criminal work amongst the Law Officers in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 5938 -JK(LD) Of 2021.
Dated. 27 - 12- 2021

In supersession of all previous orders issued on the subject from time to time, sanction is accorded to the distribution/ allocation of criminal acquittal appeals/cases/Habeas-Corpus cases amongst the Law Officers in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh, as shown against each:-

S.No.	Name of the Law Officer/ Designation S/Shri	Districts allotted
1.	Ravinder Gupta, Additional Advocate General	Samba, Reasi
2.	Amit Gupta, Additional Advocate General	Jammu
3.	Dewakar Sharma Deputy Advocate General	Kathua
4.	Sunil Malhotra Government Advocate	Doda, Kishtwar
5.	Adarsh Bhagat Government Advocate	Poonch
6.	Eishaan Dadhichi Government Advocate	Ramban,
7.	Bhanu Jasrotia Government Advocate	Rajouri
8.	Sumeet Bhatia Government Advocate	Udhampur

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No: Law-Jud/153/2021-10.

Dated:-27 -12-2021.

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K, Jammu.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
5. Principal Secretary to Government, Home Department.
6. Commissioner Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
8. Divisional Commissioner, Jammu.
9. Director General Prosecution, J&K, Jammu.
10. All concerned Law Officers for information.
11. Director Information, J&K, Jammu.
12. Director Archives, Archaeology and Museums, J&K, Jammu.
13. Director Litigation, Jammu.
14. All officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Website Section, Department of Law, Justice and Parliamentary Affairs.
17. Government Order file.
18. Concerned file.

Ashish Gupta
27.12.21

(Ashish Gupta)

Additional Secretary to Government

Sen
27.12.21